

ORDER SHEET

O.A / MA / RA / CP NO. 1250 OF 20 05Applicant/s Smt P. Sarastan Respds. U. V. I. 1081Advocate for Applicant/s S. A. Sarastan Advocate for Respondent/s Sr. A. K. Pandey

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>13</u>
REGISTRAR <u>20/4/09</u> List O.A./C.C.P./R.A. before Hon'ble Bench for Adm./F.O./F.H. On <u>18/5/09</u> <i>[Signature]</i>	<u>18.5.2009</u> Hon Mr Justice A.K. Jais Hon Mr S. N. Shukla Jm No time left. Adjourned to 20.11.2009 Bor <i>[Signature]</i> <u>20-11-09</u> Hon Mr P. C. Agarwal Jm Hon Mr D. C. Chakrabarty Jm Even on the revised call, none appears for the applicant, it appears that applicant has lost interest in prosecuting the case. Accordingly, OA is dismissed in default and for non prosecution. By <i>[Signature]</i> (P.B.) <i>[Signature]</i> (P.B.)	